

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
CP No. (IB)- 325/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Ajay Overseas Pvt. Ltd.**

**...Operational Creditor**

**Versus**

**Tarun Alloys Ltd. & Ors.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : None-appeared

For the Corporate Debtor : None-appeared

**ORDER**

Due to ongoing strike of Advocates in Jaipur, Advocates are not appearing before this Adjudicating Authority. In the interest of justice, list the matter on 17.04.2023.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

March 14, 2023